

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 284 of 2013

Dated : 16th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Raj West Power Ltd.

..... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Counsel for the Respondent(s):

Mr. R.K. Mehta

Ms. Ishita C. Dasgupta for R.1

Mr. P.N. Bhandari for R.2,3, 4 & 5

ORDER

Mr. R.K. Mehta undertakes to file Vakalatnama on behalf of Respondent NO.1 and Mr. P.N. Bhandari undertakes to file Vakalatnama on behalf of Respondent Nos. 2, 3, 4 & 5 and they seek some time to file the reply. Accordingly, they are directed to file the same on or before 10.01.2014 after serving copy on the other side.

Post the matter on **17.01.2014.**

**(Rakesh Nath)
Technical Member
ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**